

[*Translation*]

Sulabh Shauchalays Under RLEGP and NREP

4458. SHRI R. M. BHOYE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government propose to pay attention towards making available the facility of Sulabh Shauchalayas in rural areas in the Seventh Five Year Plan under the Rural Landless Employment Guarantee Programme and National Rural Employment Programme; and

(b) if so, the details of the scheme?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH): (a) and (b). An integrated programme for construction of rural sanitary latrines during the Seventh Plan has been launched recently. This programme provides for construction of 5 lakh sanitary latrines in rural areas under National Rural Employment Programme (NREP) and Rural Landless Employment Guarantee Programme (RLEGP), provision of sanitary latrines in one million houses to be constructed for SCs and STs under RLEGP and construction of sanitary latrines in village level institutions like health sub-centre, schools, panchayat ghars, anganwadis etc. under NREP and RLEGP.

[*English*]

Procedure for obtaining Licences for Setting up Manufacturing Company

4459. SHRI SARFARAZ AHMAD: Will the Minister of STEEL AND MINES be pleased to state:

(a) the name and items which require obtaining of a licence for setting up a manufacturing company for steel processing and how many Governments Departments are involved in issuing the Letter of Intent for these items; and

(b) the procedure for obtaining such licences?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) The position in regard to the items falling within

the jurisdiction of Department of Steel is broadly indicated as under:-

- (i) Hot rolling of semis, bars, wire rods and structural sections of steel require a licence irrespective of the investment involved.
- (ii) All qualities of steel manufactured from electric furnaces based on scrap and special steel; wires of mild steel, special steel and alloys steel, coated and uncoated; cold and hot rolled strips, sheets and plates of all categories of steel including box strappings; pig iron and ferro alloys require a licence if the investment in fixed assets in plant and machinery exceeds Rs. 35 lakhs, subject to certain conditions.
- iii) Manufacture of sponge iron and pelletisation irrespective of the investment involved does not require any licence, subject to certain conditions. These activities have to be registered.

The applications for licences are considered by the various Approval Committees consisting of the representatives of different Ministries/Departments etc. constituted under the Registration and Licensing of Industrial Undertakings Rules, 1952, as amended from time to time.

(b) The procedure for obtaining licences under the above Act has been prescribed in the Registration and Licensing of Industrial Undertakings Rules 1952, as amended from time to time.

Publication of "VANI" Telugu Magazine

4460. THRI S. PALAKONDRAYUDU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether his Ministry have stopped the publication of "Vani" Telugu magazine;

(b) the number of languages in which the magazine is being published; and

(c) the reasons for stopping publication of the "Vani" Telugu magazine?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) Yes, Sir.

(b) The Akashvani Journal "Vani" is published only in Telugu language.

(c) As part of the exercise to review expenditure in every department and achieve economy, a decision was taken, after review, to close down four fortnightly Akashvani journals including "Vani". These journals have been incurring losses over the years and were not likely to become self-supporting.

Setting up of Dolomite Processing Plant at Jainte in Jalpaiguri District of West Bengal

4461. SHRI PIYUS TIRAKY: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether a dolomite processing plant is proposed to be set up at Jainte in the district of Jalpaiguri, West Bengal during the Seventh Five Year Plan;

(b) if so, how much employment opportunities will be created as a result thereof; and

(c) the details of the proposal?

THE MINISTER OF STEEL AND MINES (SHRI K. C. PANT): (a) No, Sir.

(b) and (c). Do not arise.

Non-use of Protective Gear by Workers in Pesticide Factories

4462. SHRI KAMLA PRASAD SINGH: Will the Minister of AGRICULTURE be pleased to state :

(a) whether all workers are to wear protective gear like overcoats, helmets, gloves, gumboots and masks in the pesticide factories and formulation units but in actual practice 50 per cent do not use any protective clothing with the result that the workers suffer from cardio-Vascular and gastro-intestinal problems and eye irritation; and

(b) if so, how does Government propose to surfe guard the interests of the workers from exploitation at the hands of the manufacturers?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) Under the provisions of the Insecticides Rules, 1971 framed under

the Insecticides Act, 1968, persons handling insecticides during their manufacturing, formulation, transport, distribution or application are required to be protected with appropriate protective clothing and respiratory devices. No information regarding non-use of protective clothing by 50 percent workers resulting into disorders such as cardiovascular and gastro-intestinal problems and eye irritation has been received in this Ministry.

(b) Under the insecticides Act, 1968 and the Insecticides Rules, 1971 the responsibility for enforcement of the provisions thereof is Vested in the State Governments. However, at the level of Central Government, Visits of experts to Various factory premises are undertaken from time to time and the manufacturers are advised suitably in the matter. In addition, National Safety Days are also organised in pesticide manufacturing units in different States where experts give necessary advice to the manufacturers, workers as well as to the State Government functionaries regarding safety provisions by way of demonstrations, lectures and exhibitions.

[Translation]

Export of Wheat and Ragi Seeds

4463. SHRI JAGADISH AWASTHI: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the countries to whom seeds of wheat and ragi were exported in 1984-85 and 1985-86;

(b) the details of the quantity exported with export price during the above periods;

(c) whether the production of wheat and ragi seeds is sufficient to meet the requirement of the farmers in our country; and

(d) if not, the reasons for which good quality seeds are exported?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b). The details of wheat ragi seeds exported to different countries alongwith quantity and price is as follows:-